

**Central Administrative Tribunal
Madras Bench**

CP 310/00081/2017 in OA 1649/2015

Dated Tuesday the 5th day of February Two Thousand Nineteen

P R E S E N T

**HON'BLE MR. P. MADHAVAN, Member (J)
&
HON'BLE MR. T. JACOB, Member (A)**

K. Kannan
No. 20, Nehru Street
Anna Nagar, Pammal
Chennai – 600 075. .. Applicant

By Advocate **M/s. C. K. Chandrasekkar**

Vs.

1. Smt. Supriya Sahu
Director General, Prasar Bharati
Doordarshan Kendra
Mandi House
Copernicus Marg, New Delhi – 110 001.

2. Mr. M. Anandan
The Deputy Director General (E)
Doordarshan Kendra, Chennai
Sivananda Salai, Chennai – 600 005.

3. Smt. Vijayalakshmi
The Pay and Accounts Officer
Office of the Pay and Accounts Office
Doordarshan Kendra
Sivananda Salai, Chennai – 600 005. ... Respondents

By Advocate **Mr. M. Kishore Kumar**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 15.07.2016 in OA 1649/2015.

2. When the matter came up for hearing today, learned counsel for the respondents submits that the order of this Tribunal had been fully complied with and produces a copy of the order dated 29.01.2019 which is taken on record.
3. In view of the submission made by learned counsel for the respondents, CP is closed with liberty to the applicant to file separate OA if he is aggrieved by the order of the respondents.

(T. JACOB)

Member(A)

AS

05.02.2019

(P. MADHAVAN)

Member (J)